CENTRAL ADMINISTRATLE TRIBUNAL, PRINCIPAL BENCH

OAs No.1234/91, 1238/91, 1242/91 & 1244/91 New Delhi, this 27th day of September, 1995.

Hon'ble Shri K. Muthukumar, Member(A)
Hon'ble Shri P. Suryaprakasam, Member(J)

- 1. Shri Manoj Sikka, s/o Shri H.R. Sikka (DA 1234/91) 10/20, Sumash Nagar, New Delhi-27
- Shri Herminder Pal Singh, s/o Amrik Singh (OA 1238/91)
   WZ/1032, Mohinder Park, Shakur Basti
   New Delhi-34
- 3. Shri Raj Kumar Jain, s/o Shri K.C. Jain (DA 1242/91) 601, Krishna Building Hamilton Road, Morigate, Delhi-6
- 4. Ms. Babita Sharma, d/o Shri D.D.Sharma (DA 1244/91) 1-A, Old Gobindpura Extn. Parwana Road, Delhi-51 .. Applicants

(By Dr. D.C. Vohra, Advocate)

Vs.

Foreign Secretary
Ministry of External Affairs
South Block, New Delhi-11
(None present)

Respondents

ORDER (oral)

Hon'ble Shri K. Muthukumar

The learned counsel for the applicant says
that the applicants in allthe above DAs have since
left the service and therefore the DAs can be dismissed
as withdrawn. In view of this submission, all the above
DAs are dismissed with drawn. No costs.

A copy of this order be placed in other OA files.

(P. Suryaprakasam)
Member(J)

27.9.95

(K. Multhukumar)
Member(A)

27.9.95